

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2013

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.04.2019.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.

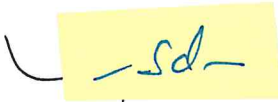
SECTION OF THE COMPANIES ACT: 397/398

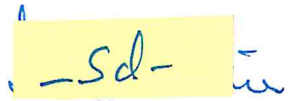
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Parika Thakral, Advocate for the Petitioner

ORDER

Request for an adjournment is being made on behalf of the petitioner as the counsel is stated to be busy. At request, adjourned to 6th June, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**